

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1861
TO BE ANSWERED ON DECEMBER 14, 2023
IMPLEMENTATION OF AMRUT**

NO.1861. SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) including the pattern of sharing of funds between the Union Government and the State Governments under the said scheme;**
- (b) the details of the cities in the country, including those in Dadra Nagar Haveli, Daman and Diu, where AMRUT scheme is being implemented;**
- (c) the details of the funds allocation and its utilisation under the said scheme in the country, State/UT project, district-wise including Dadra Nagar Haveli, Daman and Diu under the said scheme;**
- (d) whether specific guidelines exist for monitoring and supervision of the implementation of the said scheme at the State level and if so, the details thereof; and**
- (e) the details of the Monitoring Committees constituted for the said scheme and the number of meetings held by such committees during the last five years?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25th June 2015 for a period of 05 years i.e. Financial Year 2015-16 to 2019-20 with a total Central outlay of ₹50,000 crore in 500 selected cities across all the States/ Union Territories (UTs) in the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorized urban transport and development of green spaces & parks.

As per Mission guidelines, the fund sharing for projects in city is calculated as per formula below:

...2/-

S.No.	Category of State / Union Territory (UT)	Sector	Category of AMRUT city in terms of population (as per 2011 census)	Maximum Central Share against project cost*	State/ULB/ Other's share against project cost
i.	For all Union Territories	All Sectors	For all AMRUT cities irrespective of population	100%	-
ii.	For 08 North-Eastern States and Himalayan States (Himachal Pradesh and Uttarakhand)	All Sectors	For all AMRUT cities irrespective of population	90%	10%
iii.	All remaining States	Water Supply, Sewerage and Septage Management, Storm Water Drainage and Urban Transport (non-motorized)	Cities having population up to 10 lakhs	50%	50%
iv.			Cities having population above 10 lakhs	33.33%	66.67%
v.		Parks/ Green Spaces	For all AMRUT cities irrespective of population	50%	50%

* Limited to maximum committed Central Assistance.

(b): AMRUT mission was launched in 500 selected cities. Over the period, a total of 15 cities/ towns have been merged with other Urban Local Bodies (ULBs). The State/ UT wise number of cities (485 cities/ towns) along with their names (including those in Dadra Nagar Haveli, Daman and Diu) is at ANNEXURE-I.

(c): Under AMRUT, funds are allocated to all States/ UT at the beginning of the mission and not city-wise or year-wise. The State/ UT-wise project funds released, and utilisation Certificate received under AMRUT (including those in Dadra Nagar Haveli, Daman and Diu) is at ANNEXURE-II.

(d) & (e): Under AMRUT, States/ UTs have been empowered to select appraise, propose and implement projects after the approval from Apex Committee of Ministry of Housing & Urban Affairs (MoHUA) within the broad framework of AMRUT Mission. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level.

An Apex Committee constituted under the ambit of Mission guidelines reviews, monitors & supervises the AMRUT Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ Union Territories (UTs), dedicated Independent Review and Monitoring Agencies (IRMAs) have been setup in all the Mission States/ UTs. Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs & their ULBs. There is a dedicated AMRUT IT portal for tracking the progress and monitoring of projects provided by the States/ UTs. National Mission Directorate is also providing hand holding support to the States/ UTs and ULBs from time to time to resolve issues and eliminate bottlenecks for timely completion of projects.

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1861 REGARDING “IMPLEMENTATION OF AMRUT” DUE FOR ANSWER IN THE LOK SABHA ON 14 DECEMBER, 2023.

STATE-WISE LIST OF AMRUT CITIES

Name of State: Andhra Pradesh, Number of Cities: 33				
Adoni	Eluru	Kadapa	Narasaraopet	Tadepalligudem
Anantapur	Gudivada	Kakinada	Nellore	Tadpatri
Bhimavaram	Guntakal	Kurnool	Ongole	Tenali
Chilakaluripet	Guntur	Machilipatnam	Proddatur	Tirupati
Chittoor	GVMC	Madanapalle	Rajahmundry	Vijayawada
Dharmavaram	Hindupur	Nandyal	Srikakulam	Vizianagaram
Amravati	Srikalahasti	Kavali		

Name of UT: Andaman & Nicobar Islands, Number of Cities: 1
Port Blair

Name of UT: Arunachal Pradesh, Number of Cities: 1
Itanagar

Name of State: Assam, Number of Cities: 4			
Dibrugarh	Guwahati	Naogaon	Silchar

Name of State: Bihar, Number of Cities: 27				
Arrah	Biharsharif	Dinapur Nizamat	Katihar	Patna
Aurangabad	Buxar	Gaya	Kishanganj	Purnia
Bagaha	Chapra	Hajipur	Motihari	Saharsa
Begusarai	Darbhanga	Jamalpur	Munger	Sasaram
Bettiah	Dehri	Jehanabad	Muzaffarpur	Siwan
Bhagalpur	Bodh Gaya			

Name of UT: Chandigarh, Number of Cities: 1
Chandigarh

Name of State: Chhattisgarh, Number of Cities: 9				
Ambikapur	Bhilai Nagar	Bilaspur	Durg	Jagdalpur
Korba	Raigarh	Raipur	Rajnandgaon	

Name of UT: Dadra and Nagar Haveli & Daman and Diu, Number of Cities: 2		
Silvasa	Daman	

Name of UT: NCT of Delhi, Number of Cities: 4*				
East DMC	N.D.M.C.	North DMC	South DMC	

Name of UT: Goa, Number of Cities: 1				
Panji				

Name of State: Gujarat, Number of Cities: 31				
Ahmadabad	Botad	Jamnagar	Nadiad	Surat
Amreli	Deesa	Jetpur Navagadh	Navsari	Surendranagar Dudhrej
Anand	Gandhidham	Junagadh	Palanpur	Vadodara
Bharuch	Gandhinagar	Kalol	Patan	Valsad
Bhavnagar	Godhra	Mahesana	Porbandar	Vapi
Bhuj	Gondal	Morvi	Rajkot	Veraval
Dwarka				

Name of State: Haryana, Number of Cities: 20*				
Panipat	Bahadurgarh	Hisar	Karnal	Rohtak
Sonipat	Bhiwani	Jagadhri	Palwal	Sirsa
Ambala	Faridabad	Jind	Panchkula	Thanesar
Ambala Sadar	Gurgaon	Kaithal	Rewari	Yamunanagar

Name of State: Himachal Pradesh, Number of Cities: 2				
Shimla	Kullu			

Name of Union Territory: Jammu and Kashmir, Number of Cities: 3				
Anantnag	Jammu	Srinagar		

Name of Union Territory: Ladakh, Number of Cities: 2				
Leh Ladakh	Kargil			

Name of State: Jharkhand, Number of Cities: 7				
Adityapur	Chas	Deoghar	Dhanbad	Giridih
Hazaribag	Ranchi			

Name of State: Karnataka, Number of Cities: 27				
Bagalkot	Bijapur	Gangawati	Kolar	Ranibennur
BBMP	Chikmagalur	Gulbarga	Mandya	Robertson Pet
Belgaum	Chitradurga	Hassan	Mangalore	Shimoga
Bellary	Davanagere	Hospet	Mysore	Tumkur
Bhadravati	Gadag- Betigeri	Hubli- Dharwad	Raichur	Udupi

Bidar	Badami
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Name of State: Kerala, Number of Cities: 9				
Alappuzha	Kannur	Kochi	Kollam	Kozhikode
Palakkad	Thiruvananthapuram	Thrissur	Guruvayur	

Name of UT: Lakshadweep, Number of Cities: 1	
Kavaratti	

Name of State: Madhya Pradesh, Number of Cities: 34				
Betul	Damoh	Jabalpur	Neemuch	Seoni
Bhind	Datia	Khandwa	Pithampur	Shivpuri
Bhopal	Dewas	Khargone	Ratlam	Singrauli
Burhanpur	Guna	Mandsaur	Rewa	Ujjain
Chhatarpur	Gwalior	Morena	Sagar	Vidisha
Chhindwara	Hoshangabad	Murwara	Satna	Omkareshwar
Dabra	Indore	Nagda	Sehore	

Name of State: Maharashtra, Number of Cities: 44				
Achalpur	Bhusawal	Jalna	Nashik	Solapur
Ahmadnagar	Bid	Kalyan	Navi	
		Dombivali	Mumbai	Thane
Akola	Chandrapur	Kolhapur	Osmanabad	Udgir
Ambarnath	Dhule	Latur	Panvel	Ulhasnagar
Amravati	Gondiya	Malegaon	Parbhani	Vasai-Virar
				City
Aurangabad	Greater	Mira	Pimpri	
	Mumbai	Bhayandar	Chinchwad	Wardha
Badlapur	Hinganghat	Nagpur	Pune	Yavatmal
Barshi	Ichalkaranji	Nanded	Sangli-Miraj	
		Waghala	Kupwad	Shirdi
Bhiwandi	Jalgaon	Nandurbar	Satara	

Name of State: Manipur, Number of Cities: 1	
Imphal	

Name of State: Meghalaya, Number of Cities: 1	
Shillong	

Name of State: Mizoram, Number of Cities: 1	
Aizawl	

Name of State: Nagaland, Number of Cities: 2	
Dimapur	Kohima

Name of State: Odisha, Number of Cities: 9				
Bhadrak	Baleshwar Town	Baripada Town	Bhubaneswar Town	Brahmapur
Cuttack	Puri	Raurkela Town	Sambalpur Town	

Name of UT: Puducherry, Number of Cities: 3		
Ozhukarai	Puducherry	Karaikal

Name of State: Punjab, Number of Cities: 16				
Amritsar	Abohar	Barnala	Batala	Bathinda
Firozpur	Hoshiarpur	Jalandhar	Khanna	Ludhiana
Malerkotla	Moga	Muktsar	Pathankot	Patiala
S.A.S. Nagar				

Name of State: Rajasthan, Number of Cities: 29				
Ajmer	Bhiwadi	Ganganagar	Jodhpur	Sikar
Alwar	Bikaner	Gangapur City	Kishangarh	Sujangarh
Baran	Bundi	Hanumangarh	Kota	Tonk
Beawar	Chittaurgarh	Hindaun	Nagaur	Udaipur
Bharatpur	Churu	Jaipur	Pali	Jhalawar
Bhilwara	Dhaulpur	Jhunjhunun	Sawai Madhopur	

Name of State: Sikkim, Number of Cities: 1
Gangtok

Name of State: Tamil Nadu, Number of Cities: 33*				
Alandur	Dindigul	Kurichi	Pudukkottai	Tiruchirappalli
Ambattur	Erode	Madavaram	Rajapalayam	Tirunelveli
Ambur	Hosur	Madurai	Salem	Tiruppur
Avadi	Kancheepuram	Nagapattinam	Tambaram	Tiruvannamalai
Chennai	Karaikkudi	Nagercoil	Thanjavur	Tiruvottiyur
Coimbatore	Kumbakonam	Pallavaram	Thoothukkudi	Vellore
Cuddalore	Velankanni	Rameshwaram		

Name of State: Telangana, Number of Cities: 12				
Adilabad	GHMC	Karimnagar	Khammam	Mahbubnagar
Miryalaguda	Nalgonda	Nizamabad	Ramagundam	Siddipet
Suryapet	Warangal			

Name of State: Tripura, Number of Cities: 1
Agartala

Name of State: Uttar Pradesh, Number of Cities: 61*				
Agra	Budaun	Gonda	Loni	Pilibhit
Akbarpur	Bulandshahar	Gorakhpur	Lucknow	Rae Bareli
Aligarh	Chandausi	Hapur	Mainpuri	Rampur
Allahabad	Deoria	Hardoi	Mathura	Saharanpur
Amroha	Etah	Hathras	Maunath Bhanjan	Sambhal
Azamgarh	Etawah	Jaunpur	Meerut	Shahjahanpur
Bahraich	Faizabad	Jhansi	Mirzapur-cum-Vindhyachal	Shamli
Ballia	Farrukhabad-cum-Fatehgarh	Kanpur	Modinagar	Shikohabad
Banda	Fatehpur	Kasganj	Moradabad	Sitapur
Baraut	Firozabad	Khurja	Mughalsarai	Sultanpur
Bareilly	Ghaziabad	Lakhimpur	Muzaffarnagar	Unnao
Basti	Ghazipur	Lalitpur	Orai	Varanasi
Ayodhya				

Name of State: Uttarakhand, Number of Cities: 7				
Dehradun	Haldwani-cum-Kathgodam	Haridwar	Kashipur	Roorkee
Rudrapur	Nainital			

Name of State: West Bengal, Number of Cities: 60*				
Asansol	Basirhat	Haldia	Krishnanagar	Rajarhat Gopalpur
Ashoknagar Kalyangarh	Bhadreswar	Halisahar	Kulti	Rajpur Sonarpur
Baharampur	Bhatpara	Haora	Madhyamgram	Raniganj
Baidyabati	Bidhan Nagar	Hugli-Chinsurah	Maheshtala	Rishra
Bally	Bongaon	Jalpaiguri	Medinipur	Santipur
Balurghat	Champdani	Jamuria	Nabadwip	Serampore
Bankura	Chandannagar	Kalyani	Naihati	Siliguri
Bansberia	Darjeeling	Kamarhati	North Barrackpur	South Dum Dum
Baranagar	Dum Dum	Kanchrapara	North Dum Dum	Titagarh
Barasat	Durgapur	Kharagpur	Panihati	Uluberia

Barddhaman	English Bazar	Khardaha	Puruliya	Uttarpara Kotrung
Barrackpur	Habra	Kolkata	Raiganj	Jangipur

Note: Out of 500 cities, 15 cities have been merged with other AMRUT cities.

- **In the State of Haryana, *Ambala Sadar* has been merged with Ambala and *Jagadhri* has been merged with Yamunanagar;**
- **In NCT of Delhi, *North DMC, South DMC & East DMC* have been merged into MCD.**
- **in the State of Tamil Nadu, *Alandur, Ambattur, Madavaram* and *Tiruvottiyur* have been merged with Chennai and *Kurichi* has been merged with Coimbatore;**
- **in the State of Uttar Pradesh, *Ayodhya* has been merged with Faizabad; and**
- **in the State of West Bengal, *Bally, Jamuria, Kulti* and *Ranigunj* have been merged with Asansol and *Rajarhat Gopalpur* has been merged with Bidhannagar.**

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION DIARY NO. 1861 REGARDING “IMPLEMENTATION OF AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 14 DECEMBER, 2023.

STATE-WISE PROJECT FUNDS RELEASED AND UTILISATION CERTIFICATE

(Figures in ₹ crore)

S.No.	Name of State / UT	Committed CA	CA Released	UC Received
1	Andaman and Nicobar Islands	10.82	10.81	6.49
2	Andhra Pradesh	1,056.62	942.76	866.38
3	Arunachal Pradesh	126.22	99.32	89.71
4	Assam	591.42	511.70	252.87
5	Bihar	1,164.80	1055.87	947.95
6	Chandigarh	54.09	53.25	52.40
7	Chhattisgarh	1,009.74	969.12	955.65
8	Dadra & Nagar Haveli	10.82	10.59	10.59
	Daman & Diu	18.03	3.60	3.60
9	Delhi	802.31	673.74	446.40
10	Goa	104.58	62.75	20.91
11	Gujarat	2,069.96	1966.96	1666.96
12	Haryana	764.51	736.97	736.97
13	Himachal Pradesh	274.07	269.06	232.75
14	Jammu & Kashmir *	500.62	477.74	358.39
15	Ladakh *	79.19	37.40	33.21
16	Jharkhand	566.17	551.69	422.28
17	Karnataka	2,318.79	2258.85	2238.78
18	Kerala	1,161.20	945.85	795.81
19	Lakshadweep	3.61	2.25	2.11
20	Madhya Pradesh	2,592.86	2497.05	2497.05
21	Maharashtra	3,534.08	3106.25	2772.00
22	Manipur	162.28	162.28	161.91
23	Meghalaya	72.12	71.02	31.60
24	Mizoram	126.22	119.72	119.72
25	Nagaland	108.19	107.87	77.18
26	Odisha	796.97	785.23	785.23
27	Puducherry	64.91	63.75	49.18
28	Punjab	1,204.47	1190.77	985.90
29	Rajasthan	1,541.95	1457.97	1456.95
30	Sikkim	36.06	31.06	29.52
31	Tamil Nadu	4,756.58	4397.29	4108.16
32	Telangana	832.6	831.52	791.34

33	Tripura	133.43	132.47	132.47
34	Uttar Pradesh	4,922.46	4880.70	4278.83
35	Uttarakhand	533.72	531.92	449.16
36	West Bengal	1,929.32	1905.39	1606.85
Total		36,035.79	33912.51	30581.18

Note: Committed CA of J&K UT & Ladakh UT has been revised to 100% post bifurcation of erstwhile J&K state
